

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : V-Con Integrated Solutions Pvt Ltd
Vs
Shaan Technologies Pvt Ltd

MAIN PETITION NUMBER : IBA/241/2019
(IA/MA) APPLICATION NUMBERS

IA/480(CHE)/2022

ORDER

Present: Mr. Badrinarayanan, Ld. Counsel for the Applicant / RP.
Ms. Krithika, Ld. Counsel for the Operational Creditor.

Next date before the Hon'ble NCLAT is 05.07.2024.

List this application for awaiting orders / hearing **29.07.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**